

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2734**

TO BE ANSWERED ON THE 10TH MAY, 2016/VAISAKHA 20, 1938 (SAKA)

VIP MOVEMENT

2734. MAJ GEN B C KHANDURI AVSM (Retd):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that routine traffic is stopped/diverted during VIP movements, thereby causing inconvenience to general public and patients needing emergency treatment and if so, the details thereof; and

(b) the steps taken by the Government to fix VIP routes causing minimum inconvenience to general public and more particularly to patients needing emergency treatments?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): Stoppage/diversion of traffic on security considerations for ensuring safe passage to the dignitaries is done in case road journeys of President of India, Vice-President of India, Prime Minister of India and visiting foreign Heads of States, heads of Governments etc.

Various factors such as nature of road, volume of traffic and threat perception are taken into consideration in regulating the traffic. Care is taken to ensure that inconvenience to the public is kept to the barest

LS.US.Q.No. 2734 FOR 10.05.2016

minimum. Instructions/guidelines, are in place to ensure stoppage for the minimum possible duration, whenever traffic is required to be stopped for such VIP movement.

Further, instructions have been issued to all concerned to facilitate passage to emergency vehicles including ambulances.
